

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.227 - IA/560(AHM)2024
in
C.P.(IB)/125(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

Praveen Dharamshibhai Sorathia

.....Applicant

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rushabh Shah, PCS
For the PG : Mr. Mohit Gupta, Adv.

ORDER

IA/560(AHM)2024

Ld. PCS for the applicant is directed to serve copy of report upon Financial Creditor, respondent, personal guarantor and respondent and file proof of service.

List for further consideration on 10.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)